

Corrigendum Announcement

To The Shareholders of Soma Textiles & Industries Limited

[Registered office: 2, Red Cross Place, Kolkata - 700 001]

This Corrigendum ('Corrigendum Announcement') to the Public Announcement published on February 21, 2007 (Public Announcement or PA) is being issued by Chartered Capital And Investment Limited, the Manager to the Offer, on behalf of Krishnaa Glass Private Limited (the Acquirer) alongwith Persons Acting in Concert (PACs) Mr. Arvind Somany, Mr. Surendra Kumar Somany, Mrs. Prasann Somany, Mrs. Nandita Patodia, Mrs. Anupama Agarwal, Mrs. Nalini Somany, Ms. Nitya Somany, M/s Simplex Trading & Agencies Limited, M/s Sarvopari Investment Pvt. Ltd, pursuant to Regulation 11(1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto read with SEBI vide letter No. CFD/DCR/HB/TO/107575/07 dated October 31, 2007.

The Shareholders are requested to note the following amendments with respect to Public Announcement:

REVISED ACTIVITY SCHEDULE

A revised schedule of some of the major activities in respect of the offer is given below:

Sr. No.	Activity	Original Schedule Day and Date	Revised Schedule Day and Date
1	Date of Public Announcement (PA)	February 21, 2007, Wednesday	February 21, 2007, Wednesday
2	Specified Date (For the purpose of determining the names of shareholders to whom letter of offer would send)	March 16, 2007, Friday	March 16, 2007, Friday
3	Last Date for a Competitive Bid	March 14, 2007, Wednesday	March 14, 2007, Wednesday
4	Date by which Letter of Offer will be dispatched to the Shareholders	April 5, 2007, Thursday	November 8, 2007, Thursday
5	Offer Opening Date	April 13, 2007, Friday	November 15, 2007, Thursday
6	Last date for revising the offer price/ number of shares	April 20, 2007, Friday	November 23, 2007, Friday
7	Last date for withdrawal by Shareholders	April 26, 2007, Thursday	November 29, 2007, Thursday
8	Offer Closing Date	May 2, 2007, Wednesday	December 4, 2007, Tuesday
9	Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired shares and / or the share certificate for the rejected shares will be dispatched	May 17, 2007, Thursday	December 19, 2007, Wednesday

GENERAL: This announcement should be read in conjunction with the original PA. The terms not defined herein will have the same meaning as defined in PA. All other terms and conditions of the offer remain unchanged. For further details, please refer to the Letter of Offer and Acceptance Form & Withdrawal Form. The Directors of Krishnaa Glass Pvt. Ltd (the acquirer) and Mr. Arvind Somany, Mr. Surendra Kumar Somany, Mrs. Prasann Somany, Mrs. Nandita Patodia, Mrs. Anupama Agarwal, Mrs. Nalini Somany, Ms. Nitya Somany and Directors of M/s Simplex Trading & Agencies Limited and Directors of M/s Sarvopari Investment Pvt. Ltd. (PACs) accept full responsibility for the information contained in this Announcement and also for the obligations of the Acquirer & PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Public Announcement will also be available on SEBI's website at www.sebi.gov.in.

Issued on behalf of the Acquirer & PACs by **Manager to the offer:**

 **Chartered Capital And Investment Ltd.**
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Date: November 6, 2007

Place: Ahmedabad